

12.08 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 23rd November, 1962, agreed without any amendment to the Customs Bill, 1962, which was passed by the Lok Sabha at its sitting held on the 21st November, 1962."

12.08½ hrs.

MANIPUR (SALES OF MOTOR SPIRIT AND LUBRICANTS) TAXATION BILL*

The Minister of Transport and Communications (Shri Jagjivan Ram): Sir, I beg to move for leave to introduce a Bill to consolidate and amend the law relating to the levy of a tax on sales of motor spirit and lubricants in the Union territory of Manipur.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to consolidate and amend the law relating to the levy of a tax on sales of motor spirit and lubricants in the Union territory of Manipur."

The motion was adopted.

Shri Jagjivan Ram: I introduce† the Bill.

12.09 hrs.

RE: CEASE-FIRE

Shri Ranga (Chittoor): Are you proceeding to the normal business of the House?

Mr. Speaker: Yes.

Shri Ranga: What about the statement by the Prime Minister?

Mr. Speaker: I have received many notices about the cease-fire at Tezpur. Is the hon. Prime Minister making any statement on that?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): No, Sir. There is no further news to give.

Shri P. K. Deo (Kalahandi): I beg to submit that to fully understand the implications of this cease-fire proposal we must have a big map in the library, because we are not able to follow the November 1959 line and the real intention of the Chinese. So, we must have a map before us.

Shri Tridib Kumar Chaudhuri (Berhampur): Today's papers have reported that the Law Minister, accompanied by the Secretary-General of the External Affairs Ministry, is going to Cairo and to Ghana to explain our point of view with regard to the cease-fire to the Governments of UAR and Ghana. May I know whether there is any attempted mediation by these two Governments with regard to cease-fire?

श्री प्रकाशवीर शास्त्री (बिजनौर):
अध्यक्ष महोदय, चीन की ओर से युद्ध-विराम का जो प्रस्ताव रखा गया है और इसके सम्बन्ध में नवम्बर सन् १९५६ की रेखा के पीछे चले जाने का उन्होंने अपनी ओर से सुझाव दिया है, प्रधान मंत्री जी का कहना

*Published in the Gazette of India Extraordinary Part II—Section 2, dated 26th November, 1962.

†Introduced with the recommendation of the President.